

# FORM A PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

## FOR THE ATTENTION OF THE STAKEHOLDERS OF VARADA LEASING AND INVESTMENT LIMITED

|   |                                                                                              |                                                                                                                                                                                                                                                  |
|---|----------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1 | Name of corporate person                                                                     | Varada Leasing and Investment Limited                                                                                                                                                                                                            |
| 2 | Date of incorporation of corporate person                                                    | 21.01.1993                                                                                                                                                                                                                                       |
| 3 | Authority under which corporate person is incorporated/ registered                           | Registrar of Companies, Bangalore                                                                                                                                                                                                                |
| 4 | Corporate identity number / limited liability identity number of Corporate Person            | U85110KA1993PLC013917                                                                                                                                                                                                                            |
| 5 | Address of the registered office and principal office (if any) of corporate person           | K V Shetty Complex Nefkikeri Kunta, Karnataka, 581343                                                                                                                                                                                            |
| 6 | Liquidation commencement date of corporate person                                            | 30.11.2023                                                                                                                                                                                                                                       |
| 7 | Name, address, email address, telephone number and the registration number of the liquidator | Shivadutt Bannanje<br>Registration No.<br>IBBI/PA-002/IP-N00268/2017-2018/10771<br>Address: N-705, 7 <sup>th</sup> Floor, North Block, Manipal Centre, Dickenson Road, Bengaluru-560 042. Mob: +91 9845286251<br>E-mail: ip.shivaduttb@gmail.com |
| 8 | Last date for submission of claims                                                           | 29.12.2023                                                                                                                                                                                                                                       |

Notice is hereby given that Varada Leasing and Investment Limited has commenced voluntary liquidation on 30.11.2023.

The stakeholders of Varada Leasing and Investment Limited are hereby called upon to submit proof of their claims, on or before 29.12.2023 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-  
**SHIVADUTT BANNANJE**  
Liquidator

Regn. No. Registration No. IBBI/PA-002/IP-N00268/2017-2018/10771

Address: N-705, 7<sup>th</sup> Floor, North Block, Manipal Centre,  
Dickenson Road, Bengaluru - 560 042.

Date: 05.12.2023

Bangalore

Mob: +91 9845286251 / E-mail: ip.shivaduttb@gmail.com



ವರದಿ ಲಿಖಿಂಗ್ ಮತ್ತು ಇನ್ಸ್ಟ್ರಕ್ಟಿಂಗ್ ಲಿಮಿಟೇಡ್‌ನ  
ಮಧ್ಯಸ್ಥಗಾರರ ಗಮನಕ್ಕೆ

Date of birth: 1971-01-01  
 Date of death: 1971-01-01  
 Date of burial: 1971-01-01  
 Date of cremation: 1971-01-01  
 Date of interment: 1971-01-01  
 Date of exhumation: 1971-01-01  
 Date of reinterment: 1971-01-01  
 Date of cremation: 1971-01-01  
 Date of interment: 1971-01-01  
 Date of exhumation: 1971-01-01  
 Date of reinterment: 1971-01-01

1998